

TO BE PUBLISHED IN PART II SECTION 3(11) OF THE GAZETTE
OF INDIA - EXTRAORDINARY DATED 22ND MAY 1975
1397 (PART)

Ministry of Finance
(Department of Revenue & Insurance)

CORRECTION
INCOME-TAX ACT, 1951

S.O.NO. 919 In the Notification of the Government of India in the Ministry of Finance (Department of Revenue and Insurance) No. S.O. 179 (B) dated the 15th April, 1975 published at page 1105 of the Gazette of India Extraordinary Part II-Section 3-Sub-section (11) dated the 15th April, 1975 in line 6 for "No. 866" read "No. 876".

(No. [S.No. 275/31/75-IT (IBV)])

Sd.

(H.E. S. SINGH)
DEPUTY SECRETARY TO THE GOVT. OF INDIA

[Handwritten signature]
22/5/75